

ITEM NO.27 (PH) Court 1 (Video Conferencing) SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

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RECORD OF PROCEEDINGS

Civil Appeal No(s). 440-441/2020

TATA CONSULTANCY SERVICES LIMITED

Appellant(s)

VERSUS

CYRUS INVESTMENTS PVT LTD & ORS.

Respondent(s)

(IA No. 88896/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 57853/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 1189/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT IA No. 88895/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES IA No. 1183/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 87378/2020 - REJOINER
IA No. 1187/2020 - STAY APPLICATION)

WITH

C.A. No. 13-14/2020 (XVII)

(FOR STAY APPLICATION ON IA 951/2020 FOR PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES ON IA 952/2020 FOR impleading party ON
IA 2055/2020 FOR INTERVENTION/IMPLEADMENT ON IA 2055/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
2769/2020 FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA 4322/2020
FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 54231/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 54232/2020
FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 54485/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 54486/2020
FOR APPLICATION FOR PERMISSION ON IA 78282/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 78287/2020
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 86420/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 86424/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 88051/2020 IA No.
78282/2020 - APPLICATION FOR PERMISSION IA No. 86420/2020 -
APPROPRIATE ORDERS/DIRECTIONS IA No. 17061/2020 - CONDONATION OF
DELAY IN FILING THE SPARE COPIES IA No. 54232/2020 - EXEMPTION FROM
FILING AFFIDAVIT IA No. 88051/2020 - EXEMPTION FROM FILING
AFFIDAVIT IA No. 86424/2020 - EXEMPTION FROM FILING AFFIDAVIT IA
No. 78287/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 54486/2020
- EXEMPTION FROM FILING AFFIDAVIT IA No. 2055/2020 -
INTERVENTION/IMPLEADMENT IA No. 4322/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 2769/2020 - PERMISSION
TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 952/2020 -
PERMISSION TO FILE SYNOPSIS AND LIST OF DATES IA No. 54231/2020 -
PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS IA No. 54485/2020 -

PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTSIA No. 951/2020 - STAY APPLICATION)

C.A. No. 442-443/2020 (XVII)

(IA EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 1546/2020 FOR STAY APPLICATION ON IA 1547/2020 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 1549/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 57851/2020 FOR APPLICATION FOR PERMISSION ON IA 84487/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 84488/2020 IA No. 84487/2020 - APPLICATION FOR PERMISSION IA No. 84488/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 57851/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 1546/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 1549/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURESIA No. 1547/2020 - STAY APPLICATION)

C.A. No. 19-20/2020 (XVII)

(FOR STAY APPLICATION ON IA 1563/2020 FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 1564/2020 FOR PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS ON IA 54267/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 54268/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58001/2020 FOR APPLICATION FOR PERMISSION ON IA 110004/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 110009/2020 FOR APPLICATION FOR PERMISSION ON IA 110015/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 110018/2020 IA No. 110015/2020 - APPLICATION FOR PERMISSION IA No. 110004/2020 - APPLICATION FOR PERMISSION IA No. 110009/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 58001/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 54268/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 110018/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 1564/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES IA No. 54267/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS IA No. 1563/2020 - STAY APPLICATION)

C.A. No. 444-445/2020 (XVII)

(FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 1685/2020 FOR STAY APPLICATION ON IA 1687/2020 FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 15052/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58010/2020 FOR APPLICATION FOR PERMISSION ON IA 71024/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 71026/2020 FOR APPLICATION FOR PERMISSION ON IA 71028/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 71029/2020 FOR APPLICATION FOR PERMISSION ON IA 79774/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 79775/2020 FOR APPLICATION FOR PERMISSION ON IA 79777/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 79778/2020 IA No. 71028/2020 - APPLICATION FOR PERMISSION IA No. 71024/2020 - APPLICATION FOR PERMISSION IA No. 79777/2020 - APPLICATION FOR PERMISSION IA No. 79774/2020 - APPLICATION FOR PERMISSION IA No. 71029/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 71026/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 58010/2020 -

EXEMPTION FROM FILING AFFIDAVIT IA No. 79778/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 79775/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 1685/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES IA No. 1687/2020 - STAY APPLICATION)

C.A. No. 448-449/2020 (XVII)

(IA STAY APPLICATION ON IA 4059/2020 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 4060/2020 FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 20698/2020 FOR APPLICATION FOR PERMISSION ON IA 57847/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 57848/2020 FOR APPLICATION FOR PERMISSION ON IA 86404/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 86405/2020 IA No. 86404/2020 - APPLICATION FOR PERMISSION IA No. 57847/2020 - APPLICATION FOR PERMISSION IA No. 86405/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 57848/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 4060/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 4059/2020 - STAY APPLICATION)

C.A. No. 263-264/2020 (XVII)

(FOR STAY APPLICATION ON IA 7309/2020 FOR impleading party ON IA 7311/2020 FOR INTERVENTION/IMPLEADMENT ON IA 7311/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 57844/2020 FOR REJOINDER ON IA 78407/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 78409/2020 IA No. 78409/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 57844/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 7311/2020 - INTERVENTION/IMPLEADMENT IA No. 78407/2020 - REJOINDER IA No. 7309/2020 - STAY APPLICATION)

C.A. No. 1802/2020 (XVII)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 46861/2020 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 47373/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 61052/2020 FOR APPLICATION FOR PERMISSION ON IA 95738/2020 FOR APPLICATION FOR PERMISSION ON IA 95745/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 95746/2020 FOR REJOINDER ON IA 104901/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 104912/2020 FOR REJOINDER ON IA 104925/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 104929/2020 FOR GRANT OF INTERIM RELIEF ON IA 111387/2020 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 111389/2020 IA No. 95745/2020 - APPLICATION FOR PERMISSION IA No. 95738/2020 - APPLICATION FOR PERMISSION IA No. 104912/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 95746/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 111389/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 61052/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 104929/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 111387/2020 - GRANT OF INTERIM RELIEF IA No. 47373/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 46861/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 104901/2020 - REJOINDER IA No. 104925/2020 - REJOINDER)

Date : 16-12-2020 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

Counsel for the Parties:

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C.A.440-441/2020

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C.A.263-264/2020
&13-14/2020

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Mr. Arjun Sharma, Adv.
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Mr. Ashutosh P. Shukla, Dav.
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For Appellant in
C.A. 19-20/20

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Mr. Anuj Berry, Adv.
Mr. Sidharth Sharma, Adv.
Mr. Chaitanya Safaya, Adv.
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For Appellant in
C.A.448-449/2020

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Mr. Anupm Prakash, Adv.
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Ms. Reena Choudhary, Adv.
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Mr. Utkarsh Maria, Adv.
Ms. Harshita Choubey, Adv.
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Ms. Aditi Dani, Adv.
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For UOI
(Ministry of Corp.
Affairs)
In C.A.13-14/2020
& 263-264/2020

Mr. Tushar Mehta, SG
Mr. Balbir Singh, ASG
Mr. K.M. Nataraj, ASG
Mr. Akshay Amritanshu, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Piyush Beriwal, Adv.
Mr. Kanu Agrawal, Adv.
Ms. Vanshaja Shukla, Adv.
Mr. Mohd. Akhil, Adv.
Mr. Arvind Kumar Sharma, AOR

For Appellant in
C.A.442-443/2020

Mr. Nitesh Jain, Adv.
Mr. Anuj Berry, Adv.
Mr. Chaitanya Safaya, Adv.
Mr. Kostubh Devnani, Adv.
Mr. Adrish Majumdar, Adv.
Mr. S. S. Shroff, AOR

For Appellants in
In C.A.444-45/20
& Respt. in
C.A.Nos.440-41/20,
13-14/2020, 442-
443/2020, 19-20/20,
448-449/20, 263-
264/2020, 1802/20

Mr. Mohan Parasaran, Sr. Adv.
Mr. Zal Andhyarujina, Sr. Adv.
Mr. Sidharth Sharma, Adv.
Mr. J.N. Mistry, Adv.
Ms. Namrata Parikh, Adv.
Mr. Ashwin Kumar D.S., Adv.
Ms. Aditi Dani, Adv.
Mr. Saswat Pattnaik, Adv.
Mr. Hasan Murtaza, AOR

Respt.No.4 in
C.A.13-14/20

Mr. Harish N. Salve, Sr. Adv.
Mr. S.N. Mookherjee, Sr. Adv.
Mr. Nitesh Jain, Adv.
Mr. Anuj Berry, Adv.
Mr. Sidharth Sharma, Adv.

	Mr. Chaitanya Safaya, Adv. Mr. Kostubh Devnani, Adv. Mr. Adrish Majumdar, Adv. Mr. S. S. Shroff, AOR
Respt.No.11 in C.A.13-14/20	Mr. Nitesh Jain, Adv. Mr. Anuj Berry, Adv. Mr. Chaitanya Safaya, Adv. Mr. Kostubh Devnani, Adv. Mr. Adrish Majumdar, Adv. Mr. S. S. Shroff, AOR
Respt.No.14 in C.A.13-14/20	Mr. Nitesh Jain, Adv. Mr. Anuj Berry, Adv. Mr. Chaitanya Safaya, Adv. Mr. Kostubh Devnani, Adv. Mr. Adrish Majumdar, Adv. Mr. S. S. Shroff, AOR
For Respt. Nos. 1&2	Mr. C.A. Sundaram, Sr. Adv. Mr. Shyam Divan, Sr. Adv. Mr. Somasekhar Sundaresan, Adv. Mr. Manik Dogra, Adv. Ms. Rohini Musa, Adv. Mr. Rohan Jaitely, Adv. Mr. Apurva Diwanji, Adv. Ms. Sonali Jaitely Bakshi, Adv. Mr. Ruzbeh Mistry, Adv. Mr. Anoj Menon, Adv. Mr. Abhishek Venkataraman, Adv. Mr. Ravi Tyagi, Adv. Mr. Shubhanshu Gupta, Adv. Ms. Rini Badoni, Adv. Mr. Pragalbh Bhardwaj, Adv. Mr. Gunjan Shah, Adv. Mr. Akshay Doctor, Adv. Mr. Himank Singh, Adv. Mr. P. V. Yogeswaran, AOR
For R.No.3 (Cyrus Mistry) In all matters	Mr. Janak Dwarkadas, Sr. Adv. Mr. Akshay Makhija, Adv. Ms. Jyoti Mendiratta, AOR
For Respt.Nos. 5,7, & 9 in C.A.No.13-14/2020	Mr. Ashish Prasad, Adv. Mr. Mahfooz Ahsan Nazki, AOR Mr. Polanki Gowtham, Adv. Mr. Amitabh Sinha, Adv. Mr. Shrey Sharma, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

Argument heard in part.

**List the matters tomorrow i.e. 17th December, 2020
for further hearing.**

**(MADHU BALA)
AR-CUM-PS**

**(SANJAY KUMAR-II)
Asstt.Registrar-Cum-PS**

**(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR**